

DIVISION BENCH  
COURT - II

O-239

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/124(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	RUSODAY SECURITIES LIMITED VS TATA CONSUMER PRODUCTS LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59

**Appearance (via video conferencing/physically)**

Mr. Jitendra Patnaik, Adv. ] for the Petitioner

**ORDER**

1. Learned Counsel for the Petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 21.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**